



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/ 803 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the 12th February, 2020

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/97 dated 10.02.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted 2 (two) days casual leave on 20.02.2020 and 24.02.2020, along with station leave permission, with your official vehicle, at his your cost, from the morning of 20.02.2020 till the morning of 25.02.2020. The Special Judge, CBI, Assam, Addl. Court No. I, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. Court No. III, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-20/1999/ 804-1 dated 12.2.2020
Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No. I, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Guwahati.
3. The Systems Analyst, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]